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Central Administrative Tribunal
Principal Bench

...

D.No. 367/97

New Delhi, this the 18th day of Feb., 1997

Hon'ble Dr. Jose P. Varghese, Vice-Chairman (J)
Hon'ble Shri S.P. Biswas, Member (A)

J.S.Kain s/o Garib Singh Kain,
Extra Asstt. Director,
Central Water Commission,
Sewa Bhawan, R.K.Puram,
New Delhi.
(By Shri G.S.Beqrar, Advocate)

....Applicant.

-Versus-

Union of India through:

1. Secretary,
Ministry of Water Resources,
Shiv Shakti Bhavan,
New Delhi.
2. Shri Ramesh Chand,
Chairman,
Central Water Commission,
Sewa Bhawan, RK Puram,
New Delhi.
3. The Chairman,
Union Public Service Commission,
Shahjahan Road,
New Delhi.

...Respondents

(By None)

O R D E R (ORAL)

By Hon'ble Dr. Jose P. Varghese, Vice-Chairman(J)--

The only relief sought in this application, as submitted by the counsel for the applicant, is that his representations at Annexure A-4, A-5, A-6 and A-7 may be disposed of as expeditiously as possible before the result of the pending D.P.C. proceedings is announced.

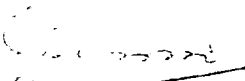
2. We are inclined to dispose of this O.A. with a direction to the respondents to dispose of the aforesaid representations in accordance with law, of the applicant within a period of four weeks or before from the date of receipt of a copy of this order and the

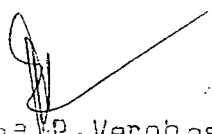
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result of the D.P.C. proceedings shall be subject to the order to be passed by the respondents on merits on these representations. A copy of this order shall be served on the respondents forthwith.

With the above directions this O.A. is disposed of.


(S.P. Biswas)
Member (A)


(DR. Jose P. Verghese)
Vice-Chairman (J)

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